

Intranasal vaccine for H1N1 virus

930. SHRI K.E. ISMAIL:

SHRI M.P. ACHUTHAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the first ever intranasal vaccine against H1N1 virus developed by the Serum Institute of India (SII) has hit the market;

(b) if so, the details thereof and the expected demand for the vaccine in the country; and

(c) the details of manufacturers of this vaccine and the production capacity at present?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) The candidate vaccine strain was obtained from World Health Organization. The H1N1 vaccine was developed by Serum Institute of India Limited at its facility in Pune. This vaccine underwent the mandatory clinical trials prescribed by the regulatory authority. The H1N1 vaccine was tested at Central Drug Laboratory and declared to be of Standard quality. Following this, Drug Controller General of India granted marketing authorization. As the course of pandemic and the population it would effect is uncertain, the expected demand for the vaccine in the country can not be forecast.

(c) Serum Institute of India Limited is the only manufacturer of the Intranasal H1N1 vaccine in India. The present capacity is 70-80 million doses per annum.

Regulatory body for medical and paramedical education

931. SHRI M.V. MYSURA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Task Force set up to workout the modalities of setting up of regulatory body, has recommended for creation of regulatory body in the field for medical and paramedical education to achieve the objective of skilled human resources in health and paramedical education;

(b) if so, whether the proposal to set up National Council for Human Resource in Health (NCHRH) is a part of this proposal; and

(c) if so, the reasons for not setting up of the NCHRH after abolition of Medical Council of India (MCI) and what made Government to promulgate Ordinance?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) Yes.

(c) The proposal for setting up of the National Council for Human Resource in Health (NCHRH) is underway. However certain recent development in the functioning of the Medical Council of India (MCI) effecting the standard of medical education, recognition of medical institutions etc., have shaken the confidence of the general public in the functioning of the MCI necessitating urgent remedial measures. As the Indian Medical Act, 1956 does not contain any enabling provision for taking over the powers of the President of the Medical Council of India or